NATIONAL COMPANY LAW TRIBUNAL
KOCHI BENCH

CORAM: **SHRI SHYAM BABU GAUTAM** **TMT. T.KRISHNA VALLI**
HON'BLE MEMBER (TECHNICAL) **HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CONTEMPT PETITION (IBC)/2/KOB/2023 in TIBA/34/KOB/2019
SECTION	SEC 425 C/ACT
NAME OF PARTIES	RENAHAN VAMAKESAN (LIQUIDATOR) IN THE MATTER OF AXIOMATA ELEVATORS PVT LTD V/S ANISH LAWRENCE AND ANOTHER.
PETITIONERS ADVOCATE/ PROFESSIONAL	A KEVIN THOMAS, NIDHI SAM JOHN.
RESPONDENTS ADVOCATE/ PROFESSIONAL	GEORGIE JOHNY

16 April 2024

O R D E R

CONTEMPT PETITION (IBC)/2/KOB/2023 in TIBA/34/KOB/2019

Learned Liquidator, Mr. Renahan Vamakesan appears through virtual mode. Learned Counsel, Mr. A Kevin Thomas appears physically on behalf of the Liquidator. Learned representing Counsel, Ms. Haritha appears on behalf of the respondents.

Both sides submits that the matter is sub Judice before the Apex Court, which is yet to be listed, hence, seek an adjournment. At their request, matter is adjourned for further consideration to **10.06.2024.**

CONTEMPT PETITION (IBC)/3/KOB/2023 in TIBA/34/KOB/2019

List this matter along with the connected Contempt Petition (IBC)/2/KOB/2023 on **10.06.2024.**

Sd /-
SHYAM BABU GAUTAM
MEMBER (TECHNICAL)

Sd /-
T.KRISHNA VALLI
MEMBER (JUDICIAL)